

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)

NEW DELHI: DATED THE 31st December, 1976.

NOTIFICATION
(INCOME-TAX)

No.1610 (F.NO.197/133/76-IT(AI) : In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Shree Kavle Math Samsthan (Shree Gowdapadaacharya Samsthan), Bombay" for the purpose of the said section for and from assessment year 1975-76.

Sd/-

(T.P. JENUNJUNWALA)

DIRECTOR, GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Trustee Secretary, Shree Kavle Math, Samsthan, 91, Banaganga Road, Walkeshwar, Bombay-6.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay with reference to his letter No.BC.TI(289)11/76-77 dated 28.11.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RMS)/(RMR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T.
7. Comptroller & Auditor General of India (20 copies).
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9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-

(T.P. JENUNJUNWALA)

DIRECTOR, GOVERNMENT OF INDIA

APPROVED FOR ISSUE

(R.V. RAMANAN)

ASST. DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (R&RP).

No.CC/IT(AI)/1585/434/RSP/76.

* SHARMA *